SHRI **GURUDAS** DAS **GUPTA**: like the would Government to assure the House of a drastic change will the and time-frame. How long Government take to change the situ ation? ____ {Interruptions) ...

Oral Answers

SHRI P. K THUNGON: Whether it is a self-made...

SHRI P. V. NARASIMHA RAO: There are two words: drastic and time-frame,... (Interruptions) ...

SHRI GURUDAS DAS GUPTA: I have never used two words. It is drastic time-

SHRI P. V. NARASIMHA RAO: What is it which is expected of me? Words will not do. The point is you will have to go into the details of each of these units,...

SHRI GURUDAS DAS GUPTA: How long? Please assure us how much time it will take.

SHRI P, V. NARASIMHA RAO: As long as it is needed. You have already said that it has been going on for a long time...

MR. CHAIRMAN: Hear him.

SHRI GURUDAS DAS GUPTA: Mr. Prime Minister, how long will it take? The situationbrooks no delay. Please assure us how long...

SHRI P. V. NARASIMHA RAO: That is what I am saying, Sir. For these matters there can be no advance time-limit to be fixed. It all depends on what happened in a particular unit. Can be really bring it round, turn it round? Is it a case where it cannot be turned round?

SHRI GURUDAS DAS GUPTA: You are hinting the units will be closed down...

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SHRI P. V. NARASIMHA RAO: No, I would not guarantee anything about closing down or not closing down. The only thing is our effort will be that the public sector will not be closed down as far as possible, but if the public sector also does turn so sick,...

SHRI GURUDAS DAS GUPTA: I want action. That is all philosophy, Mr. Prime Minister.

SHRI P. V. NARASIMHA RAO: All right. We will try our best not to close down the public sector; to turn it round as far as possible we will do our utmost.

Desalination plants in Andhra Pradesh

- NARREDDY THULASI REDDY: Will the PRIME MINISTER be pleased to state:
- (a) the number of desalination plants which have been installed in Andhra Pradesh for providing drinking water;
- (b) the places where they are located; and
- (c) the number of those which are in working condition?

THE MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI UTTAMBHAI H. PATEL): (a) to (c) A statement is laid on the Table of the House.

Statement

In desalination plants have been providing drinking water in the installed, in Andhra Pradesh for following villages: —

S.No. Name of District

Name of the village

| 1 | 2 | ï | | | | | | | 3 |
|---|---------------|---|---|---|---|-----|---|---|--------------------|
| 1 | West Godavari | | • | • | • | | • | • | Dibbalappallipalem |
| 2 | West Godavari | • | • | | | • , | | | Moci |
| 3 | West Godavari | • | • | • | | | | | Chintarevu. |

| 1 | 2 | | | | | | | 3 |
|-----|---------------|----|---|---|--|---|---|--------------------|
| 4 | West Godavar | ri | • | | | | • | Moliaparru. |
| 5 | West Godaya: | ri | | | | | , | Yetimondi. |
| 6 | E'st God@vari | i | - | , | | , | | Turupulanka. |
| 7 | East Godavar | í | | | | | | Gondi. |
| 8 | Guntur . | | | | | | | Gurunadhanagar. |
| 9 | Guntur | | | | | • | | Anandapuram, |
| 0 | Prakasam . | | | | | | ٠ | Govinivaripalem, |
| 1 | Prakasam - | | | | | | | Ramachandra Nagar. |
| 2 | Krishna. | | | | | | | Tallap. lem. |
| 13 | Krishna . | | | | | | | Manginapudi. |
| 1 1 | Krishna | | | | | | | Ullipalem. |

So far, 11 plants have been commissioned and are working. The plants at Gondi, Ramachandra Nagar and Ullipalem are not working.

DR. NARREDDY THULASI REDDY: Sir, in Andhra Pradesh there are hundreds of villages which are having the problem of brackish water for drinking purposes. These villages are spread throughout the State, but they are more in the coastal districts, especially East Godavari, West Goda-vari, Krishna, Guntur and Prakasam. Sir, the problem is most of the people do not know the availability of the technology of this desalination. Moreover, the State Government as well as the Central Government are not at all very serious about this problem. So I would like to know whether, a systematic survey has been conducted for the identification of these affected villages or not. My second question in the same supplementary is: Are you acting on getting some reports, representations cr complaints from the people? Are there satellite imageries for these affected villages?

श्री उतमभाई एव॰ पटेल: सभापति महोदय, ऐसे गांवीं के विषय में राज्य श्रीर केन्द्र सरकार की तरफ से जांच की जाती हैं। जहां जरूरत होती है,

वहां इस प्रकार के प्लांट लगाये जाते हैं।

DR. NARREDDY THULASI REDDY: My second supplementary is that as per the data available with you, apart from these 14 villages which you have mentioned in the statement, how many villages are there in Andhra Pradesh which are affected by this brackish water problem? When are you going to install the desalination plants in those villages? What is the cost of each plant which can supply water for a population of five thousand. Who will maintain these plants after their installation? I would like to know whether it is based on some reverse osmosis principle or distillation principle or whether there is any other principle.

श्री उत्तमभाई एच॰ पटेश : सभापति महोदय, ऐसे गांवों का वहां पता लगाया गया था, धभी तक ऐसे गांवों की संख्या 14 है। भविष्य में धौर गांवों के सर्वेक्षण से पता निकलेगा, तो ग्रागे काम जलायेंगे ! लेकिन देश में इस प्रकार की समस्या वाले गांवों की संख्या लगभग 4091 है और जैसे जैसे भविष्य में इनका पता लगेगा, 50 स्यूविक मीटर,

30 क्यूबिक मीटर या 10 क्यूबिक मीटर क्षमता वाली मंगीने लगाई जायेंगी।

श्री सभापति : खर्च कितना होता है, बहु यह पूछ रहे हैं ?

DR. NARREDDY THULASI REDDY: According to the available data, apart from these 14 villages, are there any other villages?

THE PRIME MINISTER (SHRI P. V. NARASIMHA RAO): Sir, I can get the data from the Government of Andhra Pradesh. This is a well-known fact and everyone of us who comes from the villages knows that most of the villages, if not all, have some brackishness in the water. In some cases we get used to it. In some cases it is too brackish and something needs to be done. In each of these villages there is some source of sweet potable water. If it is not there it has to be given. Even when we sink a new well brackish water might come So, it has become a very big problem in the villages. It is there in all the States/That is why a technology mission has been started for this. They are going into all these details. Quite a few villages have been covered and I am told that the cost of each of these distillation machines is about Rs. 9 lakhs. You can imagine at the rate of Rs. 9 lakhs per village how many villages can be covered in the near future. We will have to go in for certain research where the cost comes down and perhaps something needs to be done by the State Governments also. Sir, this is a very elaborate programme. I will personally look into it.

श्री छोटू माई पटेल न समापित महोदय, हमारे देश में 13 स्टेट्स ऐसे हैं, जहां बेकिश वाटर मिलता है आ झ प्रदेश में जो खारा पानी को मीठा पानी करने के लिये जो प्लाट लगाये गये हैं, जन पर कितना खर्च हुआ है और इस खर्च से डेसेलिनेशन प्लाट कामयाव हुए हैं या नहीं हुए हैं ? मेरा कहना

यह है कि इसके बजाय लो टेक्नोलाजी का इस्तेमाल हमारे देश में करने की ग्रावश्यकता है या नहीं है ? मझे लगता है कि हमारे देश में साफ-स्थरा पानी मुहैया कराने के लिये कॉफी परिश्रम करने की ऋषिश्यकता है । इस कार्य के लिये 758 करोड़ रूपये इस वर्ष के बजट में रखे गये हैं अर्थात जिन राज्यों में खारा पानी है, ब्रेकिश वाधर है, आइरन बाटर है, गिन्नी बाटर है या प्रलोशाइड बाटर है, उन सभी राज्यों में बह पैसा खर्च किया जिये। 👸 ग्रापके माध्यम से सरकार से यह जानना चाहंगा कि यह डिसेलिनेशन प्लांट कितने कामयाब हुए हैं या इसके बर्जाय हम लो टेक्नोल जी का इस्तेमाल करने जा रहे हैं? में यह भी जानना चत्हता हूं कि ने चुरल रिसोर्सेंस टैप कर के लो टेक्नोलोजी का इस्तेमाल करके हम हर राज्य में पानी देना चाहें तो यह उपयोगी रहेगा या डिसेलिनेशन प्लांट लगाने से ज्यादा लाभ होगा?

श्री उत्तमभाई एच० पटेल: सभाप ति
महोदय, इसम धह पता चल जायेगा कि
इस समय 14 प्लांटस में से 11 काम
कर रहे हैं श्रीर तीन ऐसे हैं, जो काम
नहीं कर रहे हैं।

SHRI MOHD. KHALEELUR RAHMAN: Sir, as per the statement desalination plants have been installed in 14 villages in the State of Andhra Pradesh, but only eleven plants have been commissioned, I would like to ask the honourable Minister when he is going to install the remaining three plants.

श्री उत्तमभाई एवं पटेल : तीन मंशीनें जो वहां काम नहीं कर रहीं, उसका कारण है, घूलनशील तस्व की माझा (टी॰डी॰एस॰) बढ़ जाना है, जो कम थी। जब मंशीन लगाने गये थे, तो बढ़ गयी थी, इसलिये यह मंशीनें अभी हम ताल्लीमाडी में भेज रहे हैं और यहां के लिये हम नोटेशन मंगवायेंगे।

श्री सभापति: बड़ी मसीन लगाने के लिये?

श्री **उत्समाई एच० पटेस** हां, बडी मंशीन लगाने के लिये।

Violation of conditions of letter of Intent by M/s. Pepsi Foods

*63. SHRI DIPEN GHOSH: Will the Minister of FOOD PROCESSING INDUSTRIES be pleased to state:

- (a) what action has been taken against M/s. Pepsi Foods for violation of conditions of Letter of Intent;
- (b) whether inspite of violation of conditions of Letter of intent that company is still working; and
- (c) what is the itemwise break up of the exports of Rs. 9 62 crores as claimed by M/s. Pepsi Foods?

THE MINISTER OF STATE (IN. DEPARTMENT CHARGE) OF THE MINISTRY OF FOOD PROCESSING INDUSTRIES (SHRI GIRIDHAR GOMANGO): (a) to (c) A statement is laid on the Table of the House.

Statement

The Government has issued a show cause notice to M/s. Pepsi Food Pvt. Ltd. for *primafacie* violation of the conditions stipulated in the Letter of Intent with regard to the production of soft drink concentrate. The Company has contended that the turnover of the Company includes all items sold by it. This Ministry had taken a view that turnover means only those items which are mentioned in the Letter of Intent as under:

(a) Processed potato/grain foods

- (b) Soft Drink Concentrates
- (c) Processed fruit Vegetable Products.

Since M/s. Pepsi Foods Pvt. Ltd. contend that the matter involves legal interpretation of the term "turnover of the Company for the year", advise of the Ministry of Law has been sought before taking further action.

Regarding the export obligation, this Ministry's views on turn-over of the Company were communicated to the Company as well as the Ministry of Commerce. The attention of the Chief Controller, Imports and Exports was also drawn by this Ministry about the fact that the items exported by the Company were not found to be the products of the units for which Letter of Intent was granted.

The Office of Chief Controller of Imports and Exports have issued a 'show cause notice' to the Company. It is for the Chief Controller of Imports and Exports in the Ministry of Commerce to take further action in this regard

The Company has set up three units for which Letter of Intent was granted and are in production. The question now is to decide the further course of action for making the Company to fulfil its obligations. It is the intention of the Government to make the Company fulfil its obligations rather than cancel the Letter of Intent.

The Company has given the breakup of the exports for the year 1990-91 as under:—

| (i) | Marine P | rodu¢ | ts | • | | • | • | ٠ | • | Rs. | 58-49 | lakhe |
|-------|----------|-------|--------|-----|---|---|---|---|---|-----|----------|-----------|
| (ii) | Tea | • | | | | | • | | | Rs. | 58.95 | lakhs |
| (iii) | Rice | | | | ٠ | | | | | Rs. | 545-90 | takhs |
| (iv) | Cashew, | pepp | er etc | ÷,. | • | | • | | | Rs. | 298 · 99 | lakhs |
| | | | | | | | | | • | D- | 062.22 | · · · · · |
| | | | | | | | | | | KS. | 962-33 | Ic KIIS |